

(iv) Immunisation of expectant mothers against Tetanus.

(i) *Vaccination against Smallpox.*—An amount of Rs. 225 lakhs has been provided in the budget for 1973-74 under the National Smallpox Eradication Programme for assisting the States and Union Territories for carrying out the vaccinations against Smallpox throughout the country. Freeze dried vaccine (both Russian and indigenous) is supplied to the various State Governments and the Union Territories and the cost of such vaccine is borne by the Central Government. The cost of additional vaccinator and other ancillary staff appointed after 1st April, 1969, is not entirely by the Central Government. Vehicles obtained through the W.H.O. are also being supplied to the States to increase the mobility of the vaccinating staff.

(ii) *B.C.G. Vaccination against T.B.* B.C.G. Vaccination is being carried out as a part of the National T.B. Control Programme through the District T.B. Clinics established in the various States. In such Clinics, B.C.G. Teams are appointed who go round and carry out the necessary vaccination. A sum of Rs. 17.20 lakhs has been provided for meeting the cost of B.C.G. Vaccine during 1973-74. 297 B.C.G. Teams have been established so far out of which 225 were already functioning at the beginning of the IV Plan period. The Government of India will meet the cost of additional Teams, i.e., 72 upto a limit of Rs. 25,000/- per team.

(iii) and (iv) *Immunisation of infants and pre-school-age-children and expectant mothers.*—An amount of Rs. 15.84 lakhs has been provided during 1973-74 for immunisation of 28.47 lakhs infants and pre-school-age children against D.P.T. and 5.35 lakhs expectant mothers against Tetanus. These immunisation programmes are implemented through the Maternal and Child Health and Family Planning Institutions.

*"Modern Bazar" in a Residential Building in Vasant Vihar, New Delhi*

8540. SHRI MOHAMMAD YUSUF: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in the Colony of Delhi known as Vasant Vihar, a shop under the title of 'Modern Bazar' is selling imported and Indian goods in a residential building;

(b) whether the firm has been permitted to sell goods in the residential building; and

(c) if not, the action taken by the Delhi Development Authority to stop the misuse of the Building?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) No, Sir.

(c) The tenant and the landlord have been prosecuted by the Delhi Development Authority under the Delhi Development Act and action to cancel the sub-lease of the plot is also being taken against the landlord.

*Deterioration in Academic Performances of I.I.T., Delhi*

8541. SHRI D. B. CHANDRA GOWDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there has been deterioration in academic performances of the I.I.T., Delhi due to lack of clear objectives and standard syllabi and external and impartial examiners; and

(b) if so, what steps Government propose to improve the administration of the institution?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). A Reviewing Committee was ap-